

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 178 OF 2016 & IA NO. 389 OF 2016**  
**APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016**  
**APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016**  
**APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016**  
**APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016**  
**APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016**  
**APPEAL NO. 185 OF 2016 & IA NO. 399 OF 2016**  
**APPEAL NO. 186 OF 2016 & IA NO. 401 OF 2016**

Dated: **21<sup>st</sup> March, 2017**

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016**

**In the matter of:**

<b>Torrent Power Ltd.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Gujarat Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Chetan Bundela & Mr. Tapan  
Representative of TPLA

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri for GERC

Mr. C.S.R. Pandey, Legal Adviser  
Mr. Subhash Chandran K.R. (CPIM)

**APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016**

**In the matter of:**

Torrent Power Ltd. .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Chetan Bundela & Mr. Tapan  
Representative of TPLA

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri for GERC  
  
Mr. C.S.R. Pandey, Legal Adviser  
Mr. Subhash Chandran K.R. (CPIM)  
  
Mr. M.G. Ramachandran,  
Ms. Poorva Saigal  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2

**APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016**  
**APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016**  
**APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016**

**In the matter of:**

Torrent Power Ltd. .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Chetan Bundela & Mr. Tapan  
Representative of TPLA

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri for GERC

Mr. C.S.R. Pandey, Legal Adviser  
Mr. Subhash Chandran K.R. (CPIM)

**APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016**

**In the matter of:**

Torrent Power Ltd. .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Chetan Bundela & Mr. Tapan  
Representative of TPLA

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri for GERC  
  
Mr. C.S.R. Pandey, Legal Adviser  
Mr. Subhash Chandran K.R. (CPIM)  
  
Mr. M.G. Ramachandran,  
Ms. Poorva Saigal  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2

**APPEAL NO. 185 of 2016 & IA NO. 399 of 2016**  
**APPEAL NO. 186 of 2016 & IA NO. 401 of 2016**

**In the matter of:**

Torrent Power Ltd. .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel  
Mr. Chetan Bundela & Mr. Tapan  
Representative of TPLA

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Ms. Shikha Ohri for GERC

Mr. C.S.R. Pandey, Legal Adviser  
Mr. Subhash Chandran K.R. (CPIM)

### **ORDER**

We have heard learned counsel for the parties. The arguments are concluded.

***Judgment is reserved.***

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ss/vt